

FORM A

PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India  
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF  
M/s. B B R GREEN FIELDS PRIVATE LIMITED

RELEVANT PARTICULARS

|                                                                                                                                           |                                                                                                                                                     |
|-------------------------------------------------------------------------------------------------------------------------------------------|-----------------------------------------------------------------------------------------------------------------------------------------------------|
| 1. Name of corporate debtor                                                                                                               | B B R GREEN FIELDS PRIVATE LIMITED                                                                                                                  |
| 2. Date of incorporation of corporate debtor                                                                                              | 09-04-2013                                                                                                                                          |
| 3. Authority under which corporate debtor is incorporated / registered                                                                    | ROC Hyderabad                                                                                                                                       |
| 4. Corporate Identity No. / Limited Liability Identification No. of corporate debtor                                                      | U24100TG2013PTC086849                                                                                                                               |
| 5. Address of the registered office and principal office (if any) of corporate debtor                                                     | Door No.6-3-866/1, 3rd Floor, GMR Towers, Greenlands, Begumpet, Hyderabad, Begumpet, Hyderabad, Secunderabad, Telangana, India, 500016              |
| 6. Insolvency commencement date in respect of corporate debtor                                                                            | 04-09-2026                                                                                                                                          |
| 7. Estimated date of closure of insolvency resolution process                                                                             | 02-03-2027 (180 days)                                                                                                                               |
| 8. Name and registration number of the insolvency professional acting as interim resolution professional                                  | Sudhir Gonugunta<br>IBBI Regd No.<br>IBBI/PA-001/IP-P00573/2017-2018/11014                                                                          |
| 9. Address and e-mail of the interim resolution professional, as registered with the Board                                                | H.No.12-06-23/4/1, Flat No. 202, Sri Hari Nagar, Moosapet Y Junction, Balanagar, Rangareddy, Telangana, 500018<br>Email id: sudhirca12345@gmail.com |
| 10. Address and e-mail to be used for correspondence with the interim resolution professional                                             | Flat No.1209, 11th Floor, MPM Vasavi Grand, Yella Reddy Guda Road, Ameerpet, Hyderabad, Telangana, 500073<br>Email id: cirpbbr@gmail.com            |
| 11. Last date for submission of claims                                                                                                    | 18-09-2026                                                                                                                                          |
| 12. Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional  | Not Applicable                                                                                                                                      |
| 13. Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class) | Not Applicable                                                                                                                                      |
| 14. (a) Relevant Forms and (b) Details of authorized representatives are available at:                                                    | Web link:https://ibbi.gov.in/home/downloads<br>Physical Address: Not applicable                                                                     |

Notice is hereby given that the National Company Law Tribunal, Hyderabad Bench -1 has ordered the commencement of a corporate insolvency resolution process of the M/s.B B R GREEN FIELDS PRIVATE LIMITED on 04-09-2026.

The creditors of M/s.B B R GREEN FIELDS PRIVATE LIMITED, are hereby called upon to submit their claims with proof on or before 18-09-2026 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class (specify class) in Form CA. - Not Applicable

Submission of false or misleading proofs of claim shall attract penalties.

Sd/-

Sudhir Gonugunta

Interim Resolution Professional

For M/s. B B R GREEN FIELDS PRIVATE LIMITED

Regd No. IBBI/PA-001/IP-P00573/2017-2018/11014

AFA valid upto 31/12/2026

Date: 06-09-2026

Place: Hyderabad





**ఫారం - ఎ**  
**బహిరంగ ప్రకటన**

(ఇన్సాలెన్సీ అండ్ బ్యాంక్రప్టసీ బోర్డ్ ఆఫ్ ఇండియా (కార్పొరేట్ వ్యక్తులకు దివాలా తీర్మాన ప్రక్రియ) రెగ్యులేషన్స్, 2016 లోని రెగ్యులేషన్ 6 క్రింద)

**మెస్సర్స్ బిబిఆర్ గ్రీన్ ఫీల్డ్ ప్రైవేట్ లిమిటెడ్ వారి**  
**రుణదాతలకు హెచ్చరిక కొరకు**

| సంబంధిత వివరములు                                                                                                                                     |                                                                                                                                                        |
|------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1. కార్పొరేట్ డెటార్ యొక్క పేరు                                                                                                                      | బిబిఆర్ గ్రీన్ ఫీల్డ్ ప్రైవేట్ లిమిటెడ్                                                                                                                |
| 2. కార్పొరేట్ డెటార్ ఇన్ కార్పొరేషన్ అయిన తేది                                                                                                       | 09-04-2013                                                                                                                                             |
| 3. కార్పొరేట్ డెటార్ యొక్క ఇన్ కార్పొరేట్ అయిన నమోదైన అధికారి                                                                                        | ROC హైదరాబాద్                                                                                                                                          |
| 4. కార్పొరేట్ డెటార్ యొక్క కార్పొరేట్ గుర్తింపు నెం./ పరిమిత లయబిలిటీ గుర్తింపు నెం.                                                                 | U24100TG2013PTC086849                                                                                                                                  |
| 5. కార్పొరేట్ డెటార్ యొక్క నమోదిత కార్యాలయము మరియు ప్రధాన కార్యాలయ (పేదైనా ఉంటే) చిరునామా                                                            | డోర్ నెం. 6-3-866/1, 3వ అంతస్తు, జిఎంఆర్ టవర్స్, గ్రీన్ ల్యాండ్స్, బేగంపేట్, హైదరాబాద్, సికింద్రాబాద్, తెలంగాణ, ఇండియా, 500016.                        |
| 6. కార్పొరేట్ డెటార్ కు సంబంధించి దివాలా ప్రారంభ తేది                                                                                                | 04-09-2026                                                                                                                                             |
| 7. దివాలా తీర్మాన ప్రక్రియ ముగింపు తేది సుమారుగా                                                                                                     | 02-03-2027 (180 రోజులు)                                                                                                                                |
| 8. మధ్యంతర తీర్మాన నిపుణులుగా వ్యవహరిస్తున్న దివాలా నిపుణుల పేరు మరియు రిజిస్ట్రేషన్ నెం.                                                            | సుధీర్ గోసుగుంట<br>IBBI Regd No.<br>IBBI/IPA-001/IP-P00573/2017-2018/11014                                                                             |
| 9. బోర్డు వద్ద నమోదైన విధముగా మధ్యంతర తీర్మాన నిపుణుల చిరునామా మరియు ఇ-మెయిల్                                                                        | ఇం.నెం. 12-06-23/4/1, ప్లాట్ నెం. 202, శ్రీ. హరి నగర్, మూసాపేట్ వై జంక్షన్, బాలానగర్, రంగారెడ్డి, తెలంగాణ, 500018<br>Email id: sudhirca12345@gmail.com |
| 10. మధ్యంతర తీర్మాన నిపుణులతో ఉత్తర ప్రశ్నోత్తరాల కొరకు చిరునామా మరియు ఇ-మెయిల్                                                                      | ప్లాట్ నెం. 1209, 11వ అంతస్తు, ఎంపిఎం వాసవీ గ్రాండ్, యెల్లా రెడ్డి గుడా రోడ్, అమీర్ పేట్, హైదరాబాద్, తెలంగాణ, 500073.<br>Email id: cirpbbr@gmail.com   |
| 11. క్లెయిమ్లు దాఖలు చేయుటకు ఆఖరి తేది                                                                                                               | 18-09-2026                                                                                                                                             |
| 12. మధ్యంతర తీర్మాన నిపుణుల ద్వారా సెక్షన్ 21 సబ్ సెక్షన్ (6ఎ)లోని క్లాజ్ (బి) క్రింద సేకరించిన డ్రెడిటర్ల వర్గీకరణ                                  | వర్తించదు.                                                                                                                                             |
| 13. దివాలా నిపుణులుగా గుర్తించబడిన ఒక్కొక్క తరగతిలోని క్రెడిటర్ల యొక్క అధిక్యత ప్రతినిధులుగా వ్యవహరిస్తున్న వారి పేరు (ఒక్కొక్క తరగతికి మూడు పేర్లు) | వర్తించదు.                                                                                                                                             |
| 14. (ఎ) సంబంధిత ఫారములు మరియు (బి) అధిక్యత ప్రతినిధుల వివరాలు లభించును                                                                               | Web link: <a href="https://ibbi.gov.in/home/downloads">https://ibbi.gov.in/home/downloads</a><br>భౌతిక చిరునామా : వర్తించదు.                           |

మెస్సర్స్ బిబిఆర్ గ్రీన్ ఫీల్డ్ ప్రైవేట్ లిమిటెడ్ యొక్క కార్పొరేట్ దివాలా తీర్మాన ప్రక్రియను 04.09.2026 తేదీన ప్రారంభించాలని నేషనల్ కంపెనీ లా ట్రిబ్యూనల్, హైదరాబాద్ బెంచ్-1 వారు అదేశించినారని ఇందుమూలంగా తెలియజేయడమైనది.

మెస్సర్స్ బిబిఆర్ గ్రీన్ ఫీల్డ్ ప్రైవేట్ లిమిటెడ్ యొక్క రుణదాతలు తమ క్లెయిమ్లను రుణపులతో సహా 18.09.2026న లేదా అంతకు ముందుగా ఎండ్రి నెం. 10 వద్ద పేర్కొన్న చిరునామాలోని మధ్యంతర తీర్మాన వృత్తి నిపుణుడికి సమర్పించవలసిందిగా ఇందుమూలంగా కోరడమైనది.

ఆర్థిక రుణదాతలు తమ క్లెయిమ్లను రుణపులతో సహా కేవలం ఎలక్ట్రానిక్ మాధ్యమాల ద్వారా మాత్రమే సమర్పించాలి. ఇతర రుణదాతలందరూ తమ క్లెయిమ్లను రుణపులతో సహా వ్యక్తిగతంగా, పోస్ట్ ద్వారా లేదా ఎలక్ట్రానిక్ మాధ్యమాల ద్వారా సమర్పించవచ్చు. ఎండ్రి నెం. 12 వద్ద జాబితా చేయబడిన తరగతికి చెందిన ఆర్థిక రుణదాత, ఫారం సిఎ లో అధిక్యత ప్రతినిధిగా వ్యవహరించడానికి (తరగతి పేర్కొనవలెను) ఎండ్రి నెం. 13 వద్ద జాబితా చేయబడిన ముగ్గురు దివాలా వృత్తి నిపుణులలో నుండి తన అధిక్యత ప్రతినిధి ఎంపికను సూచించాలి- వర్తించదు.

తప్పుడు సమాచారము లేదా తప్పుదోష పద్ధింపే క్లెయిమ్ యొక్క రుణపులను దాఖలు చేసిన వారికి జరిమానా విధించబడును.

సం/- సుధీర్ గోసుగుంట

మధ్యంతర తీర్మాన నిపుణులు

మెస్సర్స్ బిబిఆర్ గ్రీన్ ఫీల్డ్ ప్రైవేట్ లిమిటెడ్

రిజిస్టర్డ్ నెం. IBBI/IPA-001/IP-P00573/2017-2018/11014

AFA 31.12.2026 వరకు చెల్లుబాటు అవుతుంది.

తేది : 06.09.2026

ప్రదేశము: హైదరాబాద్





## FORM A PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India  
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

### FOR THE ATTENTION OF THE CREDITORS OF M/s. B B R GREEN FIELDS PRIVATE LIMITED

#### RELEVANT PARTICULARS

|                                                                                                                                           |                                                                                                                                                     |
|-------------------------------------------------------------------------------------------------------------------------------------------|-----------------------------------------------------------------------------------------------------------------------------------------------------|
| 1. Name of corporate debtor                                                                                                               | B B R GREEN FIELDS PRIVATE LIMITED                                                                                                                  |
| 2. Date of incorporation of corporate debtor                                                                                              | 09-04-2013                                                                                                                                          |
| 3. Authority under which corporate debtor is incorporated / registered                                                                    | ROC Hyderabad                                                                                                                                       |
| 4. Corporate Identity No. / Limited Liability Identification No. of corporate debtor                                                      | U24100TG2013PTC086849                                                                                                                               |
| 5. Address of the registered office and principal office (if any) of corporate debtor                                                     | Door No.5-3-866/1, 3rd Floor, GMR Towers, Greenlands, Begumpet, Hyderabad, Begumpet, Hyderabad, Secunderabad, Telangana, India, 500016              |
| 6. Insolvency commencement date in respect of corporate debtor                                                                            | 04-09-2026                                                                                                                                          |
| 7. Estimated date of closure of insolvency resolution process                                                                             | 02-03-2027 (180 days)                                                                                                                               |
| 8. Name and registration number of the insolvency professional acting as interim resolution professional                                  | Sudhir Gonugunta<br>IBBI Regd No. IBBI/PA-001/IP-P00573/2017-2018/11014                                                                             |
| 9. Address and e-mail of the interim resolution professional, as registered with the Board                                                | H No. 12-06-23/4/1, Flat No. 202, Sri Han Nagar, Moosapet V Junction, Balanagar, Rangareddy, Telangana, 500018<br>Email id: sudhirca12345@gmail.com |
| 10. Address and e-mail to be used for correspondence with the interim resolution professional                                             | Flat No. 1203, 11th Floor, MPM Vasavi Grand, Yella Reddy Guda Road, Ameerpet, Hyderabad, Telangana, 500073<br>Email id: corpbb@gmail.com            |
| 11. Last date for submission of claims                                                                                                    | 18-09-2026                                                                                                                                          |
| 12. Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21 ascertained by the interim resolution professional   | Not Applicable                                                                                                                                      |
| 13. Names of Insolvency Professionals identified to act as Authorized Representative of creditors in a class (Three names for each class) | Not Applicable                                                                                                                                      |
| 14. (a) Relevant Forms and (b) Details of authorized representatives are available at                                                     | Web link: <a href="https://ibbi.gov.in/home/downloads">https://ibbi.gov.in/home/downloads</a><br>Physical Address: Not applicable                   |

Notice is hereby given that the National Company Law Tribunal, Hyderabad Bench - 1 has ordered the commencement of a corporate insolvency resolution process of the M/s. B B R GREEN FIELDS PRIVATE LIMITED on 04-09-2026.

The creditors of M/s. B B R GREEN FIELDS PRIVATE LIMITED, are hereby called upon to submit their claims with proof on or before 18-09-2026 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No. 13 to act as authorised representative of the class (specify class) in Form CA - Not Applicable

Submission of false or misleading proofs of claim shall attract penalties.

**Sudhir Gonugunta**  
Interim Resolution Professional

Date: 06-09-2026  
Place: Hyderabad

For M/s. B B R GREEN FIELDS PRIVATE LIMITED  
Regd No. 1004/PA-001/IP-P00573/2017-2018/11014  
AFA valid upto 31/12/2026



ప్రతిపక్ష ప్రభుత్వం

ATA 21 Street, 500 005 Hyderabad

సీట్

| ఫోటో - ఎ                                                                                                       |                               |
|----------------------------------------------------------------------------------------------------------------|-------------------------------|
| బహిరంగ ప్రకటన                                                                                                  |                               |
| (అవినీతిపై అనేక కార్యక్రమాలలో భాగంగా అవినీతి నిరోధక చర్యలకు ప్రోత్సాహం) పార్టీని, 2018 లోని పార్టీని 4 ప్రకటన) |                               |
| విద్యుత్ బయోమీటర్ ఫోటో ప్రకటన బయోమీటర్ బయోమీటర్ బయోమీటర్ బయోమీటర్                                              |                               |
| విద్యుత్ బయోమీటర్ ఫోటో ప్రకటన                                                                                  |                               |
| 1. అవినీతి నిరోధక చర్య                                                                                         | బయోమీటర్ ఫోటో ప్రకటన బయోమీటర్ |
| 2. అవినీతి నిరోధక చర్య బయోమీటర్ బయోమీటర్                                                                       | బయోమీటర్                      |
| 3. అవినీతి నిరోధక చర్య బయోమీటర్ బయోమీటర్                                                                       | బయోమీటర్                      |
| 4. అవినీతి నిరోధక చర్య బయోమీటర్ బయోమీటర్                                                                       | బయోమీటర్                      |
| 5. అవినీతి నిరోధక చర్య బయోమీటర్ బయోమీటర్                                                                       | బయోమీటర్                      |
| 6. అవినీతి నిరోధక చర్య బయోమీటర్ బయోమీటర్                                                                       | బయోమీటర్                      |
| 7. అవినీతి నిరోధక చర్య బయోమీటర్ బయోమీటర్                                                                       | బయోమీటర్                      |
| 8. అవినీతి నిరోధక చర్య బయోమీటర్ బయోమీటర్                                                                       | బయోమీటర్                      |
| 9. అవినీతి నిరోధక చర్య బయోమీటర్ బయోమీటర్                                                                       | బయోమీటర్                      |
| 10. అవినీతి నిరోధక చర్య బయోమీటర్ బయోమీటర్                                                                      | బయోమీటర్                      |
| 11. అవినీతి నిరోధక చర్య బయోమీటర్ బయోమీటర్                                                                      | బయోమీటర్                      |
| 12. అవినీతి నిరోధక చర్య బయోమీటర్ బయోమీటర్                                                                      | బయోమీటర్                      |
| 13. అవినీతి నిరోధక చర్య బయోమీటర్ బయోమీటర్                                                                      | బయోమీటర్                      |
| 14. అవినీతి నిరోధక చర్య బయోమీటర్ బయోమీటర్                                                                      | బయోమీటర్                      |

